

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 28/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/559/KER/IB/2018  
NAME OF THE PETITIONER(S) : UNITED BEARING COMPANY  
NAME OF THE RESPONDENT(S) : K G S NELSON PAPER MILL LTD  
SECTION : 9.RULE 6

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

THOMAS T JACOB, For - Petitioner.



ORDER

Counsel for petitioner present and prayed for time to make submissions. The Registry is directed to put up a note whether a notice was sent to the respondent. Put up on 15.06.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc